

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1980  
ANSWERED ON:27.08.2007  
STARVATION DEATHS  
Kader Mohideen Shri K.M.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether Government has formulated any strategy in consultation with the State Governments to ensure that starvation deaths are not perpetuated by disasters like drought and floods; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) & (b): Under the provisions of Disaster Management Act, 2005, a National Disaster Management Authority has been set up. The primary responsibility for undertaking relief and rehabilitation measures in areas affected by natural calamities is of the concerned State Governments. Government of India supplements the efforts of the State Governments in providing support for these measures. Under the Schemes of Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF), the Government of India provides assistance to the State Governments, which also covers gratuitous relief to the affected persons not having food reserves or whose food reserves have been lost due to calamity and those who do not have immediate means of support.